<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 4092 OF 2016

Dated: 17th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s S.P.S. Steel Rolling Mills Ltd. & Ors. Appellant(s) Vs. Himachal Pradesh Electricity Regulatory Commission & Respondent(s) Anr.

Counsel for the Appellant(s) : Mr. Ajay Vaidya

<u>ORDER</u>

Learned counsel for the appellant states that he will file an application

for deleting some of the appellants. At his instance, the matter is adjourned

to **13.09.2017.**

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt